

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF FUSION FITTINGS (INDIA) LIMITED

Registered Office: E-7, 2nd Floor, Lajpat Nagar-1, New Delhi-110024

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of Experienced Hi-Tech Consultancy Services Private Ltd and Vasundhra Technologies (India) Private Ltd (hereinafter collectively referred to as the "Acquirers") in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto. This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on March 24, 2008 and Letter of Offer dated May 02, 2008.

1. Name of the Target Company : **FUSION FITTINGS (INDIA) LIMITED**
2. Name of Acquirer : **EXPERIENCED HI-TECH CONSULTANCY SERVICES PRIVATE LTD AND VASUNDHRA TECHNOLOGIES (INDIA) PRIVATE LTD**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **SKYLINE FINANCIAL SERVICES PRIVATE LIMITED**
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, MAY 14, 2008
 - b) Date of Closure of the Offer : MONDAY, JUNE 02, 2008
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Re. 1.00		Re. 1.00	
2.	Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares agree to be acquired by Acquirers in terms of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		1819300	33.16	1819300	33.16
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		1097160	20.00	425100	7.75
5.	Size of the Open Offer (Number of shares multiplied by Offer Price per share)	Rs 10,97,160.00		Rs 4,25,100.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		2916460	53.16	2244400	40.91
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		3666500 (66.84%)	2569340 (46.84%)	3666500 (66.84%)	3241400 (59.09%)

7. Status of the Escrow Account, whether released or not : Not fully Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI website at <http://www.sebi.gov.in>.

The Directors of Acquirers Experienced Hi-Tech Consultancy Services Private Ltd and Vasundhra Technologies (India) Private Ltd accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of the Acquirers



CHARTERED CAPITAL AND INVESTMENT LIMITED

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Contact Person: **Mr. Priyaranjan**

Date : 12.06.2008

Place : New Delhi